

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 27.08.2021 (FRIDAY)**

**COURT – III (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

### **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 1033 of 2020	Prasun Kumar Vs. EMM VEE Infrastructures (India) Pvt. Ltd. Through Its IRP Manish Agarwal	Piyush Singh	Abhishek Anand-IRP Viren Sharma-R1
2.	I.A. No. 11 of 2021 in Comp. App. (AT) (Ins) No. 599 of 2020	Ketan Anant Raj & Anr. Vs. Dhanshyam Kantilal Patel Liquidator of Krishnai Hospital Pvt. Ltd. & Ors.	Mohit D. Ram	Geeta Lundwani-R1 Pankaj Tipathi Janak Shah-R2 Vidhi Sharda

### **For Directions**

3.	Comp. App. (AT) (Ins) No. 85-86 of 2020	Excel Engineering & Ors. Vs. Vivek Murlidhar Dabhade	G. Aniruth Purusothaman	Jatin Zaver
4.	Comp. App. (AT) (Ins) No. 135 of 2020	Sushil Kumar Singh Vs. Shalini Chaudhary & Ors.	Anurag Ojha	
5.	Comp. App (AT) No. 169 of 2020	Gouri Bio Dairy & Milk Pvt. Ltd. Through its hareholder: Sanjay Soni Vs. Registrar of Companies, Jharkhand & Anr.	Pawan Sharma	Prahlad Meena-ROC

### **For Admission (Fresh Cases)**

6.	Comp. App. (AT) (Ins) No. 606 of 2021	Haryana State Industrial and Infrastructure Development Corporation Ltd. Vs. AAR AAR Technoplast Pvt. Ltd. & Anr.	Parvinder Chauhan	
7.	Comp. App. (AT) (Ins) No. 656 of 2021	Nisus Finance & Investment Managers LLP & Anr. Vs. Gaurav Katiyar	Shikhil Suri	

8.	Comp. App. (AT) (Ins) No. 659 of 2021	Rupesh Das & Ors. Vs. Nisus Finance & Investment Through its Director & Ors.	Dhruv Gupta	
9.	Comp. App. (AT) (Ins) No. 665 of 2021	Axis Bank Ltd. Vs. Shubhkamna Buildtech Pvt. Ltd.	Sharad Tyagi	
10.	Comp. App. (AT) (Ins) No. 671 of 2021	Assistant Commissioner of Income Tax Vs. Ashok Kumar Gulla	Vibhooti Malhotra	
11.	Comp. App. (AT) No. 35 of 2020	Nitin Rekhan Vs. MP Promoters Pvt. Ltd.	Manish Kaushik	

**For Admission (After Notice)**

12.	Comp. App. (AT) No. 74 of 2021	Raj Nandini Buildtech Ltd. & Anr. Vs. Registrar of Companies, NCT of Delhi & Haryana & Anr.	Bina Gupta	Anshul Sharma-R2
13.	Comp. App. (AT) No. 76 of 2021	Rajiv Sanghvi & Anr. Vs. Automotive Manufacturers Pvt. Ltd. & Ors.	Aman Gandhi	Navneet Anurag Katarki Mas Janhavi Patankar Trisha Sarkar-R2-R3 Sonali Jain-R3 Dhrub Malik Jinal Shah Shubhabrata Chakkraborti-R7-R9 Leshan Sinha-R5-14
14.	Comp. App. (AT) No. 78 of 2021	Bharat M. Sanghvi & Ors. Vs. Pradip R. Kamdar & Ors.	Jinal Shah	Liz Mathew Pranaya Goel

**For Hearing**

15.	Comp. App. (AT) (Ins) No. 349 of 2020 <b>Part Heard</b>	Deepak Parasuraman & Anr. Vs. Sripriya Kumar & Anr. <b>With</b>	Shruti Munjal	Sripriya Kumar- IRP Vijaya Kumar-R1 Gautam Shivshankar-R2
16.	Comp. App. (AT) (Ins) No. 765 of 2020 <b>Part Heard</b>	P R Venkatesh Vs. Sripriya Kumar & Ors.	Goutham Shivshankar	Vijaykumar Sripriya Kumar-IRP
17.	Comp. App. (AT) (Ins) No. 187 of 2020	Digamber Bhondwe Director, Turning Point Estates Pvt. Ltd. Vs. JM Financial Asset Reconstruction Company & Anr.	Sunil Mund	Abhishek Anand Abhijeet Sinha Sumit Bindal-R1 Kunal Kanungo Atishay Jain

<b>18.</b>	Comp. App. (AT) No. 56 of 2020	Bipin Kumar Patnaik Vs. Registrar of Companies, Orissa & Anr.	Ajay Garg	P.S. Singh-R1 Kamalkant Jha
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By order of Hon'ble Officiating Chairperson  
-sd/-  
Registrar